

**Central Administrative Tribunal
Principal Bench**

OA No.4127/2014

New Delhi, this the 9th day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Sh. Vishnu Swaroop, Age 59 years,
S/o Sh. Nathi Lal,
Serving as Library and Information Assistant,
DG Doordarshan, New Delhi

R/o House No. 53, Gram Sabha Colony,
Meethapur Extension,
Badarpur, New Delhi

- Applicant

(By Advocate: Mr. MK Bhardwaj)

Vs.

UOI & Ors.

1. The Secretary,
Ministry of Information Broadcasting,
Shastri Bhawan, New Delhi-110001
2. The CEO,
Prashad Bharti,
Ministry of Information Broadcasting,
PTI Building, New Delhi-110001
3. The Director General,
Directorate General Doordarshan,
Mandi House, New Delhi-110001
4. The Deputy Director (Admn.)
Prasar Bharti,
Directorate General Doordarshan,
Mandi House, New Delhi-110001

- Respondents

(By Advocates: S/Sh. SM Arif, Rajeev Sharma & ND Kaushik)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

The issue involved in this OA is whether the financial upgradation in the form of MACP shall be to the next higher scale in the hierarchy or to the next promotional post. This very issue is pending adjudication before the Hon'ble Supreme Court.

2. Therefore, we close the OA, directing that the parties shall abide by the adjudication, which the Hon'ble Supreme Court may hand out. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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